

Individuals and companies getting commission in sale of 155 MM gun,

2284. SHRI YALI A SESI BHUSHANA
RAO: SHRI CHITTA
BASU: SHRI F. M.
KHAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have again sought for information from the Bofors and the Swedish Government regarding the names of individuals and companies to whom the company paid commissions and other payments in the case of the sale of 155 MM guns to India;

(b) if so, what are the details of information received so far; and

(c) when the earliest letter in this regard was written?

THE MINISTER OF DEFENCE (SHRI K. C. PANDE): (a) to (c) Government addressed M/s Bofors on 16th June, 1987, and the Swedish Government on 17th June, 1987, asking for complete details of the individuals/companies to whom commission and other payments have been made in respect of the 155 MM Howitzer deal. Bofors' reply, received on 3rd July, 1987, did not provide the specific information asked for by Government. In their reply, Bofors again denied the payment of bribes for the use of middlemen to win the Indian contract. Bofors were again asked, on 16th July 1987, to furnish the specific information asked for in Government's letter of 16th June, 1987. M/s. Bofors reply was received on 10th August, 1987 and is under examination.

Sale of blueprints of West Germany supplied Indian submarines to South Africa

2285. SHRI SHANKER SINH
VAGHELA: SHRI LAL K.
ADVANI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have since inquired from the West German Government about the blueprints of the recently

purchased submarines having been sold to South Africa by the suppliers;

(b) if so, what are the details in this regard and its impact on the safety and functioning of these submarines in India; and

(c) what action has been so far taken as per the confidential clause of the contract?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) Yes, Madam.

(b) An enquiry committee of the BUNDESTAG of the Federal Republic of Germany has been appointed to investigate the matter. The BUNDESTAG Committee is yet to complete its deliberations and submit its report. The matter shall be reviewed as soon as the requisite information becomes available.

(c) M/s. HDW have been addressed in the matter.

Rehabilitation of sick units in the small scale sector

2286. SHRI SHANKER SINH
VAGHELA:
SHRI LAL K. ADVANI:

Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India had constituted a Committee to study the problem of rehabilitation of sick units in the small scale sector;

(b) when did it submit its report, and what are its findings and recommendation?

(c) the follow-up action taken so far and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE